

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**115.** I.A. 772/2022 (60(5))  
I.A. 2605/2023 (60(5))  
I.A. 2831/2024 (60(5))  
I.A. 3413/2024 (60(5))  
**In**  
C.P.(IB)-27(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Bank of India  
V/s.  
Housing Development &Infrastructure Ltd.

**Appearance**

For Applicant : Chetak Kapadi, Sr. Advocate a/w Adv. Rohan  
Agarwal and Ms. Sabeena Mahadik

For Respondent : Shyam Kapadia a/w Adv. Princi Jaiswal i/b Dhir &  
Dhir Associates.

SECTION 07 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3413/2024 (60(5))**

Resolution Professional seeks time to file reply and time is granted to file  
reply within 02 weeks. List this I.A. on **02.08.2024**.

**I.A. 772/2022 (60(5))**

**I.A. 2605/2023 (60(5))**

**I.A. 2831/2024 (60(5))**

The I.A. 772/2022, I.A. 2605/2023 and I.A. 2831/2024. Relist on  
**29.08.2024**.

*Sd-*  
CHARANJEET SINGH GULATI  
Member (Technical)  
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*Sd-*  
LAKSHMI GURUNG  
Member (Judicial)